

DIVISION BENCH
COURT - II

S-8

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/92(KB)2022
IA(I.B.C)/1053(KB)2024

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH MAY 2024

IN THE MATTER OF	BANK OF BARODA VS SHANKAR LALL AJITSARIA
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Ms. Anisha Kar, Adv.] for FC
Mr. R.C. Prusti, Adv.

Mr. Arik Banerjee, Adv.] for the Applicant
Mr. A. Choudhury, Adv.
Mr. D. Surana, Adv.
Ms. M. Banga

ORDER

1. Ld. Counsel for the parties present.
2. **IA(I.B.C)/1053(KB)2024**
 - a. Heard the Ld. Counsel for the parties at length.
 - b. **Reserved for Orders.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**